

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3073/2012

New Delhi, this the 8th day of October, 2015

**HON'BLE MR. JUSTICE SYED RAFAT ALAM, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)**

Raj Pal Singh,
S/o Shri Asha Ram,
R/o 1/4207, Ram Nagar Extension,
Loni Road, Shahdara,
Delhi-32.

Driver B.No.16377,
Token No.53569,
Dilshad Garden Depot,
Delhi-110 095.

.. Applicant

(By Advocate : None)

Versus

1. The Chairman,
Delhi Transport Corporation,
(Govt. of GNCTD)
I.P. Estate, New Delhi.
2. The Chief General Manager (Per)
Delhi Transport Corporation,
(Govt. of GNCTD)
I.P. Estate, New Delhi.
3. Depot Manager,
Delhi Transport Corporation,
Dilshad Garden Depot,
Delhi-110095. .. Respondents

(By Advocate : Shri Ajesh Luthra)

ORDER (ORAL)**By Hon'ble Mr. Justice Syed Rafat Alam**

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Ram Kawar has been shown in the cause list. However, Shri Ajesh Luthra is present on behalf of the respondents. We are, therefore, constrained to dismiss the Application for want of prosecution. No costs.

(P.K. Basu)
Member (A)

/Jyoti/

(Syed Rafat Alam)
Chairman